

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
(THROUGH VIDEO CONFERENCING)**

**CCP 70/2019
In
O.A. 390/2019**

This, the 17th day of August, 2021

SL. NO. 5

**HON'BLE MS. JASMINE AHMED, MEMBER (J)
HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)**

1. Amit Ranjan Sahai, aged about 32 years, S/o Shri Navendu Kumar Sahai, R/o Sarojaninagar, Near Hydil Colony, Gauri, Lucknow Roll No. 10731266.
2. Rajesh Kumar, aged about 39 years, S/o Shri Shiv Shakti Singh, R/o Mohalla-Saadatganj, PO Rakabganj, District-Lucknow Roll No. 10722816.
3. Vikash Kumar Singh, aged about 30 years, S/o Shri Chandrama Singh, R/o 49, Vinay Nagar, Krishna Nagar, Kanpur Road, Lucknow. Roll No. 10756832.
4. Randheer Kumar aged about 29 years, S/o Shri Ravindra Nath Chaudhary, R/o- C/o C-1895, Mini LIG, Rajapuram, Lucknow Roll No. 10747399.
5. Abhishek Kumar, aged about adult years, S/o Shri Ramayan Prasad, R/o M-1742, Sector-I, LDA Colony, Kanpur Road, Ashiyana, Lucknow Roll No. 10718027
6. Manoj Kumar, aged about 40 years, S/o-Shri Narayan Das, R/o Village- Khairanpur (Takiya), Post-Bhelsar, Faizabad. Roll No. 10717962.

7. Ranjeet Saroj, aged about 32 years, s/o Shri Raj Bahadur Saroj, R/o Village-Pure Hinchha, Post- Mandhata, Pratapgarh. Roll No. 10715633

...Applicants

By Advocate: Shri Praveen Kumar

Vs.

1. Shri Rajiv Agrawal, The General Manager, North Eastern Railway, Head Quarter Office, Gorakhpur.
2. Shri A. K. Singh, The Divisional Railway Manager, North Eastern Railway, Ashok Marg, Lucknow.
3. Shri Manoj Pandey, The Chairman, Railway Recruitment Cell Gorakhpur.

By Advocate : Shri Alok Shukla

ORDER(ORAL)

BY HON'BLE MS. JASMINE AHMED, MEMBER (J)

Learned counsel for the applicant submits that the order of this Tribunal has been fully complied with by the respondents.

2. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

**(A. MUKHOPADHAYA)
MEMBER (A)**

**(MS. JASMINE AHMED)
MEMBER (J)**